IN THE HIGH COURT OF BOMBAY AT GOA

(LD-VC-CW-18-2020)

Harsh Vardhan Lal .... Petitioner
Versus
State of Goa & Anr. .... Respondents

Mr. Shivan Desai and Mr. A. Sardessai, Advocates for the Petitioner.
Mr. P. Faldessai, Additional Government Advocate for Respondent No.1.

Coram : M. S. Sonak, J.

Date : 15th May, 2020

P.C.:

Issue notice to the Respondents, returnable on 19th May, 2020. Private service is permitted.

2. Mr. Faldessai, learned Addl. Government Advocate waives service on behalf of Respondent No.1.

3. Any activity done at site will be subject to further orders from this Court.

4. Stand over to 19th May, 2020.

M. S. Sonak, J.

at*

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